

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. No.357/95

Thursday this the 23rd day of March, 1995.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

M.A.Tomy,
Extra Departmental Delivery Agent,
(Substitute), Thumpoli P.O.
Alappuzha.

.. Applicant

(By Advocate Mr. C.M.Suresh Babu)

vs.

1. The Assistant Superintendent of Post Offices,
Alappuzha.

2. The Employment Officer,
District Employment Exchange,
Alappuzha.

.. Respondents

(By Advocate Mr.James Kurien, ACGSC)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant prays for a direction to consider his candidature for appointment as Extra Departmental Packer, Thumpoli Post Office. The basis of the claim is that he had worked there for 102 days. He apprehends that his candidature may not be considered for want of sponsorship by the Employment Exchange.

2. Learned Counsel for applicant would submit that by reason of the decision in O.A. 271/90 which is binding precedent for this Bench, every qualified person is eligible to be considered for appointment irrespective of sponsorship by the Employment Exchange. We have our reservations about the correctness of this view and it is pending consideration before a Full Bench. However, we find that in a large

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number of cases the view in O.A.271/90 has been followed. Since this is precedent, though not without hesitation, we follow the decision aforementioned and direct the candidature of applicant to be considered alongwith that of other eligible candidates, as and when a regular selection is made to the post of Extra Departmental Packer, Thumpoli Post Office.

3. With this direction, we dispose of the application. No costs.

Dated the 23rd March, 1995.

P. V. Venkatakrishnan
P. V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR (J)

VICE CHAIRMAN

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